

**Shri Khandubhai Desai:** We are bound.

**Mr. Speaker:** What is the meaning of asking questions, when things are clear? If the Act provides, they are bound to do so. If it does not provide, then they are not bound to do so.

**Dr. Lanka Sundaram:** On a point of order. The question I put, and submitted to your ruling earlier was this. The wage boards are to be created within the ambit of the Act. The Minister's answer showed that the wage boards will have competence to decide whether, and if so, from what date it should have effect. Now, the question is that the rules have to be framed. That is the substance of the point. Will they be placed before the House, and will the approval of the House be taken before they are implemented? That is the main question.

**Shri Khandubhai Desai:** The rules that are to be framed have nothing to do with the wage board. The wage board under the law stands by itself. And whatever decisions are made by the wage board, under the statute itself, are final.

**Dr. Lanka Sundaram:** What about the parent Act?

**Shri Kamath:** Will the rules come before the House during this Session? Let the Minister say, yes or no.

**Mr. Speaker:** Are the rules likely to be placed before the House during this session?

**Dr. Lanka Sundaram:** And the approval of the House sought?

**Shri Khandubhai Desai:** I do not think it is possible to place them.

**Shri Kamath:** Definitely dilatory then.

**Mr. Speaker:** Next question.

**Shri Jaipal Singh:** On a point of clarification. The Minister has.....

#### LUNDING-BADARPUR RAILWAY LINE

**\*1370. Shri S. C. Deb:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are heavy land-slips in the Hill section of Lunding half-long Badarpur line of North Eastern Railway specially during the rainy season causing dislocation and suspension of train services for some days;

(b) whether it is an annual feature; and

(c) if so, the action Government are taking or propose to take to stop such recurrence?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes Sir; this section runs along a geological fault and is liable to heavy slips specially during rainy season.

(b) No; in fact there has been no serious dislocation of traffic in recent past.

(c) Protective measures such as relieving of the subsoil percolation in spots where such land slips etc. occur are regularly being taken and this has been successful in avoiding the long suspension of train services.

**Shri S. C. Deb:** May I know whether there have been several land-slips during a single year?

**Shri Alagesan:** Last year, that is 1955, there were certain slips, but they were declared in a few hours and train services restored.

#### ALL-INDIA RAILWAY WEEK

**\*1371 Shri Shree Narayan Das:** Will the Minister of Railways be pleased to state:

(a) whether the details of an All India Railways Week celebration have been settled;

(b) the important features of the same;

(c) whether this celebration will involve any expenditure; and

(d) if so, the nature and amount of such expenditure?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (d). A statement is placed on the Table of the House [See Appendix VIII, Annexure No. 1.]

**Shri Shree Narayan Das:** May I know whether this celebration is going to be an annual feature of railway activity?

**Shri Alagesan:** It will be an annual feature.

**Shri Shree Narayan Das:** It has been stated in reply to part (a) that details are being worked out by individual Railway Administrations. Since the 'week' has already started, are the details not available?

**Shri Alagesan:** Certain broad directives were given to the railways and they were also asked to supplement them by their own programmes, functions etc. That is what is stated in the answer.

**Shri Shree Narayan Das:** May I know whether Government have examined this question, that such kinds of celebrations lead to negligence of normal duties, though at the time of the celebrations the officials and the workers begin to show good results?

**Shri Alagesan:** This 'week' is intended to tighten morale and place the railways right with the public. This is an essay in public relations and in better behaviour of railwaymen towards the public.

**Shri Velayudhan:** May I know what is the benefit which the Government intend to get out of this 'Railway week'?

**Mr. Speaker:** That is what he has answered just now in another form.

## MECHANISED AGRICULTURAL FARM IN ANDHRA

**\*1372. Shri Ramachandra Reddi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government has recently sent a Party to Andhra for the selection of a site to establish a mechanised agricultural farm with the help of the foreign equipment;

(b) if so, the district or districts selected for the purpose; and

(c) the approximate time within which the farm or farms will be started?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) to (c) Andhra was one of the States visited by a Committee of Experts set up for selecting a suitable site for the establishment of the Farm. On their recommendation, the site suggested by the Government of Rajasthan in Ganganagar District has been selected. Steps are being taken to set up a State Farm on the site selected as early as possible.

**Shri Ramachandra Reddi:** What is the probable expenditure, both capital and recurring, on the establishment of a State farm like this?

**Shri M. V. Krishnappa:** It has not been worked out. The hon. Member knows that this farm will be worked mostly by the equipment supplied by the Government of the USSR, and we may have to incur some expenses.

**Shri K. C. Sodhia:** What is the area of the proposed farm?

**Shri M. V. Krishnappa:** 31,000 acres.

श्री पी० एल० बरूवाल: क्या मैं जान सकता हूँ कि यह जो फार्म बनाया जायगा इसमें कितने गांव उठाये जायेंगे और उन गांव वालों को क्या कोई मुआवजा (प्रतिकर) भी दिया जायगा या उनको जमीन के बदले जमीन दी जायगी?

श्री एम० बी० कृष्णाप्पा: इस साइड में कोई गांव नहीं है।